

ITEM NO.33

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Criminal Appeal

No(s). 2384/2014

VISHWAS KAPOOR & ORS.

Appellant(s)

VERSUS

STATE OF UP & ORS

Respondent(s)

Date : 14/01/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr. Mayank Datta, Adv.
M/s. Karanjawala & Co., Adv.

For Respondent(s)

Ms. Archana Singh, Adv.
Mr. Abhish Kumar, Adv.
Mr. H. Raghavendra Rao, Adv.
Mr. Sachin Mittal, Adv.
Mr. P. Nageshwar Rao, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time, as last opportunity, is granted to the
petitioner to furnish the fresh address of respondent No.5.

Service of other respondents is complete.

List again on 17.3.2016.

(PAWAN DEV KOTWAL)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2016.01.14
16:46:58 IST
Reason: